

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2004
ANSWERED ON:02.12.2011
TRIBAL SUB-PLAN
Meena Shri Raghuvir Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any proposal to expand the scope of Tribal Sub-Plan (TSP) is under consideration of the Government;
- (b) if so, the details thereof; and
- (c) the details of programmes for which the allocation of funds is likely to be made under the TSP, State-wise including Rajasthan?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(SHRI MAHADEO SINGH KHANDELA)

(a) & (b): Planning Commission had set up a Task Force under the Chairmanship of Dr. Narendra Jadhav, Member Planning Commission in June, 2010 to review the operational difficulties in implementation of Tribal Sub-Plan (TSP) both at the level of Central Ministries/Departments and State Governments. Based on the recommendations of the Task Force, the Planning Commission has made a differential earmarking of Plan funds for 28 Central Ministries/Departments for the purpose of TSP, commencing from 2011-12. The Planning Commission has requested the other Ministries/Departments also to make efforts to provide allocations under TSP in the interest of Scheduled Tribes.

(c): Annual Plan of a State has a TSP component also. The programmes under TSP are undertaken by the States, including Rajasthan, as per felt needs and vary from State to State. The details of these programmes, therefore, are not maintained in the Ministry.